

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 54/MP/2019**

Subject : Application under Section 79(1) (f) of the Electricity Act, 2003 seeking reliefs in terms of PPAs dated 25.7.2013.

**Petition No.140/MP/2019**

Subject : Application under Section 79 (1) (f) of the Electricity Act 2003 seeking reliefs against Respondent PTC India Ltd. In terms of Power Purchase Agreements dated 25.7.2013.

Petitioner : TRN Energy Private Limited

Respondents : PTC India Limited and 6 others

Date of Hearing : **25.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Nipun Dave, Advocate, TRNEPL  
Shri Matrugupta Mishra, Advocate, TRNEPL  
Shri Gyan P. Gupta, TRNEPL  
Shri Parveen Kumar, TRNEPL  
Shri M.G. Ramachandran, Senior Advocate, UPPCL  
Ms. Shristi Khindaria, Advocate, UPPCL  
Shri Abhishek Kumar, Advocate, UPPCL  
Shri Karan Arora, Advocate, UPPCL  
Shri Nived Veerapaneni, Advocate, UPPCL  
Shri Kanishka, Advocate, PTC

**Record of Proceedings**

Heard the learned counsel for the Petitioner and the learned Senior Counsel for the Respondent UPPCL, at length, on the issue of 'Applicability of the first-year tariff from 17.5.2017 for the supply of aggregate contracted capacity (390 MW), treatment of supply made during 2.12.2016 to 16.5.2017 as an interim period and the consequential reversal of penalties charged for the shortfall in supply of electricity during the said period'.

2. The Commission adjourned the hearing and directed that the other issues, viz., (i) the delay in releasing payment for monthly/supplementary bills and failure to establish a Payment Security Mechanism (PSM) as per the TRN PPA and (ii) the delay in the reimbursement of POC/Transmission Charges and wrongful deduction of rebate and TDS on such reimbursement, will be taken up for hearing on the next date.



3. The matter is Part-heard and will be listed for the hearing on **21.3.2025**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

